

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 15-LA-2020/

1237

From

Smt. Shashi Lakhanpal Mishra,
Secretary.

To

1. The Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi-110001.
2. The Secretary to Government of India,
Ministry of Parliamentary Affairs,
92, Parliament House, New Delhi-110001.
3. The Secretary, Ministry of Law,
Department of Legal Affairs, New Delhi-110001.
4. The Chief Secretary / Additional Chief Secretaries
to Government, Punjab, Chandigarh.
5. All Financial Commissioners / Principal Secretaries/
Administrative Secretaries to Government, Punjab,
Chandigarh.
6. The Chief Electoral Officer and Secretary to Government,
Punjab, Election Department, Chandigarh.
7. The Deputy Secretary to Government of India,
Ministry of Home Affairs,
(Political I(A) Section), New Delhi-110001.
8. The Secretaries to all State Legislative Assemblies /
Councils in India.
9. The Librarian,
Lok Sabha Secretariat, New Delhi-110001.

Dated Chandigarh, the 17 January, 2020.

Sir / Madam,

I am directed to inform you that the Fifteenth Punjab Vidhan Sabha, which was summoned to meet on the 16th January, 2020 for its Tenth (Special) Session, adjourned sine-die on today i.e. the 17th January, 2020.

Yours faithfully,

S. Han Lal

UNDER SECRETARY,
for SECRETARY.

J. Naul
17-1-20
Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh